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Title: Presentation of the 33rd Report of the Standing Committee on Social Justice and Empowerment (2012-2013) on "The Constitution (Scheduled Tribes) Order (Second Amendment) Bill, 2012" pertaining to the Ministry of Tribal Affairs.

SHRI HEMANAND BISWAL (SUNDARGARH): Sir, I beg to present Thirty-third Report (Hindi and English versions) of the Standing Committee on Social Justice and Empowerment (2012-2013) on "The Constitution (Scheduled Tribes) Order (Second Amendment) Bill, 2012" pertaining to the Ministry of Tribal Affairs.
